

Defective Case Register from 2025-03-19 to 2025-03-19

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/8166/2025	PUSPAMITRA MOHAPATRA	2025-03-19	.Petition not correctly addressed to Honorable Court
2	D-WP(C)/11133/2025	SIBA PRASAD SWAIN	2025-03-19	1.Petition not correctly addressed to Honorable Court 2. Age of the petitioner No.1 and 2 in vakaltnama not furnished
3	D-WP(C)/11164/2025	MANORANJAN MISHRA	2025-03-19	Legible copy of page-22 to be filed
4	D-WP(C)/11085/2025	DEVASHIS PANDA	2025-03-19	paragraphs not correctly mention in the affidavit part of the affidavit in the I.A. petition.
5	D-WP(C)/11168/2025	SIDHARTHA DAS	2025-03-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Mobile number of all the counsel in akaltnama not furnished.
6	D-BLAPL/8195/2025	SURYAKANTA DWIBEDI	2025-03-19	Name of trial court in synopsis and petition not tally with rejection order.
7	D-WP(C)/11251/2025	SATYANARAYAN MOHAPATRA	2025-03-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1-V-nama filed without court Fee
8	D-BLAPL/8229/2025	BIKRAM CHANDRA GHADEI	2025-03-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.2.As per rejection order under Annexure-2.,No. of S.T.Case does not tally with Synopsis and petition.3.As per Rejection order in G.R.case No.2574 of 2022 under Annexure-2 not mentioned in the cause title.
9	D-BLAPL/8214/2025	AMLAN SHAKTI PAUL	2025-03-19	1. As per Index,Annexure-3 not filed.
10	D-WP(C)/11002/2025	CHITTA RANJAN PATNAIK	2025-03-19	authentication fees of Rs 1.10p not paid on c.copy of order.
11	D-CMP/10890/2025	BIDESH RANJAN BEHERA	2025-03-19	Put up for S.R after Annexure-8 be incorporated in the Petition.
12	D-FAO/11011/2025	ADAM ALI KHAN	2025-03-19	1. Period of Delay 48 days delay
13	D-FAO/11031/2025	ADAM ALI KHAN	2025-03-19	1. Period of Delay 108 days
14	D-MACA/10832/2025	MAHITOSH SINHA	2025-03-19	1. Period of Delay 31 days delay. 2. Court fee payable not correctly furnished
15	D-FAO/11026/2025	ADAM ALI KHAN	2025-03-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
16	D-WP(C)/11262/2025	ALOK KUMAR DAS	2025-03-19	1. Page 53 not legible. 2..Subject Code incorrectly Mentioned
17	D-FAO/11036/2025	PRASANTA KUMAR MAHALI	2025-03-19	1.address of respondents no 1 and 2 not furnished

18	D- MACA/10908/2025	BISWAJIT MOHANTY	2025-03- 19	Index not correctly page marked.
19	D-RSA/10987/2025	AMIT PRASAD BOSE	2025-03- 19	8-CAUSE TITLE NOT IN ORDER. 1.Court Fee Rs.900/- Payable Not Paid 2.D.A.Fee of 02.50 to be Paid 3.Appellant No- 2(d) in the Lower Appellate Court not made Party in this Appeal.4.The Discrepancy in the name of A-8 and A-12 be reconciled in the Memo of Appeal as per Vaklatnama.5.The Judgment and decree of the Lower Appellate Court be arranged properly.6.Date of Decree in the Being Aggrieved Portion be corrected.
20	D- CRLMC/8134/2025	LAXMIDHAR MAHAPATRA	2025-03- 19	.Receipt Showing Serv.copy To Vigilance not Filed.
21	D-WP(C)/8177/2025	MAMATA MISHRA	2025-03- 19	1.Opp.Party Nos.5 and 6 in court below has not been made parties to this writ petition
22	D- WPCRL/6052/2025	AVIJIT PATNAIK	2025-03- 19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1.Petition not correctly addressed to Honorable Court 2. May be regd. as CRLMC (ii)Neat page nos.42 43 45 47 49 to 51 53 to 55 to 63 66 69 and 70 be filed.(iii)IA not addressed.
23	D- CRLMC/8146/2025	CHANDRAKANTA NAYAK	2025-03- 19	3-AUTHENTICATION FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED A.fee of Rs12.65 paise to be paid .
24	D- WP(C)/10964/2025	MANORANJAN PADHY	2025-03- 19	1. Annexure 1 series not Neat and Legible.
25	D-CRLA/8230/2025	AKSHAYA KUMAR SAHOO	2025-03- 19	BNSS clause furnished appears to be incorrect. 2. Code Appears to be wrong
26	D- WP(C)/10966/2025	PRABODHA CHANDRA NAYAK	2025-03- 19	Age of OP No 5 not furnished in the cause title
27	D- ABLAPL/7928/2025	KABINDRANATH SINGH	2025-03- 19	This may be registered as a CRLMC
28	D- ABLAPL/8330/2025	KANANBALA ROY CHOUDHURY	2025-03- 19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl.no.4 of affidavit not proper.
29	D- ABLAPL/8171/2025	SUSANTA KUMAR BARAL	2025-03- 19	Page marking not proper in the Index.
30	D- WP(C)/11087/2025	SUBASH CHANDRA PUSPALAKA	2025-03- 19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Annexure 1 series not Neat and Legible

31	D-WP(C)/10969/2025	SURYANARAYAN BISWAL	2025-03-19	Age of the petitioner not tally in the cause title as well as affidavit.
32	D-ABLAPL/8202/2025	JAYAKRISHNA MOHAPATRA	2025-03-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 14 15 16 not neat.
33	D-ABLAPL/8283/2025	GOURAV DASH	2025-03-19	DOCUMENT SHOWING G R CASE NO52 OF 2024 NOT FILED
34	D-ABLAPL/8226/2025	RAMAKANTA DAS	2025-03-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page nos. 9 12 and 13 are partially neat.2. Prayer of the petition not proper.3. Signature of executant no.6 not tally with cause title and V.nama.
35	D-ABLAPL/8279/2025	DILLIP KUMAR SAHU	2025-03-19	DOCUMENTNT SHOWING G R CASE NO 118 OF 2023 NOT FILED
36	D-ABLAPL/8231/2025	SUSANTA KUMAR TRIPATHY	2025-03-19	Sl. nos. of paragraphs not correct.
37	D-ABLAPL/8153/2025	SUSHANTA KUMAR SAMANTARAY	2025-03-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.Signature Execuant not correctly sign in the v.nama.
38	D-BLAPL/8263/2025	ANWAR HUSSEN	2025-03-19	1..Subject Code incorrectly Mentioned 2.ABLAPL.no.5560/2024 date of disp.of in FIRS details , not tally with ref. certificate
39	D-ABLAPL/8233/2025	SUSANTA KUMAR TRIPATHY	2025-03-19	Sl.nos. of petition para not correct.
40	D-CRLMC/8150/2025	LAMBODOR ACHARI	2025-03-19	. Name of the Lower court not correctly furnished in .synopsis date chart cause title and para no.1
41	D-ABLAPL/8240/2025	SUSANTA KUMAR TRIPATHY	2025-03-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code not correctly furnished in the Assessment slip.
42	D-CRLMC/8187/2025	MANAS KUMAR CHAND	2025-03-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
43	D-CRLMC/8158/2025	BASANTA KUMAR DAS	2025-03-19	1. Date of NBW order not correctly furnished in Index para nos.5 6 and 8. 2. FIR registered dated not correctly furnished in para no.2.
44	D-ABLAPL/8238/2025	SUSANTA KUMAR TRIPATHY	2025-03-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Paragraph no. not correctly furnished in the petition.2.Subject code not correctly furnished in the Assessment slip.3.ABLAPL Petition not page marked on the file.
45	D-ABLAPL/8309/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-03-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				Age of petitioner no.2 not furnished in V.nama.
46	D- ABLAPL/8311/2025	DEEPAK KU SAHOO	2025-03- 19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos.8 to 12 are not neat.
47	D- CRLREV/8041/2025	TRILOCHAN NANDA	2025-03- 19	certificate in support of good grounds not furnished.
48	D- ABLAPL/8209/2025	SUNIL KUMAR PANDA	2025-03- 19	14-NOT PROPERLY INDEXED. Page marking not correct in index.
49	D- ABLAPL/8318/2025	JAYANTA KUMAR MAJHI	2025-03- 19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Occupation of the deponent on affidavit not furnished.
50	D- CRLMC/8089/2025	STHITI PRAGYAN SUNANDINI	2025-03- 19	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
51	D- ABLAPL/8249/2025	AMITAV TRIPATHY	2025-03- 19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.7 to 10 not neat.
52	D- ABLAPL/8237/2025	DEVI PRASAD DASH	2025-03- 19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the filing counsel Mr. Abhijit Dash not furnished in V.nama and also date not reflected.2.Para.7 has been furnished twice in the petition. 3.Sl. no. of paragraphs blank in the declaration of affidavit.4.Dtd. 22-12-22 in index, not tally with annex.2.5. page no.30 not neatly legible.
53	D- WP(C)/10922/2025	AKSHAYA KUMAR JENA	2025-03- 19	1.Annexure-1 is not correctly page marked.2.I.A. is not page marked.
54	D- CRLREV/8091/2025	GOPINATH MISHRA	2025-03- 19	NEITHER CERTIFICATE OF GOOD GROUND NOR FILING OF REVISION BEFORE LEARNED SESSIONS JUDGE FILED
55	D- WP(C)/10923/2025	BANSHIDHAR SATAPATHY	2025-03- 19	Mobile and enrollment number of all the counsel in vakaltnama not filed.
56	D- CRLREV/8088/2025	GOPINATH MISHRA	2025-03- 19	NEITHER CERTIFICATE OF GOOD GROUND NOR FILING ANY REVISION BEFORE LEARNED SESSIONS JUDGE FILED
57	D- WP(C)/10926/2025	DIGAMBARA MISHRA	2025-03- 19	1.Legible copy of page-15 42 and 59 to be filed.I.A. is not correctly addressed to Honorable court.3. The age and the name of proforma opp.parties not furnished
58	D- WP(C)/11040/2025	PRASANTA KUMAR PANDA	2025-03- 19	20-VERNACULAR CERTIFICATE NOT FURNISHED.

59	D-ABLAPL/8248/2025	SUSANTA KUMAR TRIPATHY	2025-03-19	1. Paragraph no. not correctly furnished in the petition. 2. Petition not correctly addressed to Honorable Court
60	D-WP(C)/10927/2025	SATYABRATA MOHANTY	2025-03-19	1. Annexure-1 is not correctly page marked. 2. The age and the name of father of the petitioner not furnished
61	D-CMP/11118/2025	JITENDRA KUMAR MISHRA (2)	2025-03-19	Prayer in CMP for quashment of order under anx.4 which is order of this Honorable court may be corrected.
62	D-BLAPL/8207/2025	S.S.RAY (2)	2025-03-19	1. Address of petitioner not tally with rejection order. 2. Sl. nos. 15 and 16 not found in annex. 3
63	D-CONTC/10602/2025	RASMI RANJAN DASH	2025-03-19	L.A.A Welfare fund of Rs10/- On V.Nama Not Paid
64	D-BLAPL/8206/2025	SUBODH KUMAR MOHANTY	2025-03-19	Name of the trial court not proper, as per rejection order.
65	D-WP(C)/11059/2025	PRASANTA KUMAR NANDA	2025-03-19	1. Writ petition is not correctly page marked. 2. Opp. Party No.3 is not correctly described
66	D-BLAPL/8127/2025	RAMANI KANTA PATTANAIK	2025-03-19	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 not partial neat.
67	D-CMP/11039/2025	JAGAJIBAN PRADHAN	2025-03-19	Pages No-33 to 35 under Annexure -5 not legible
68	D-BLAPL/8126/2025	GOPINATH MISHRA	2025-03-19	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY.
69	D-ABLAPL/8242/2025	DEEPAK RANJAN PARIDA	2025-03-19	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.13 and 14 not neat and legible.
70	D-ABLAPL/8244/2025	SUSANTA KUMAR TRIPATHY	2025-03-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph no. not correctly furnished in the petition. 2. Subject code not correctly furnished in the Assessment slip
71	D-ABLAPL/8257/2025	SAMBEET PATTANAYAK	2025-03-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
72	D-WP(C)/11110/2025	DWARIKA PRASAD MOHANTY	2025-03-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Synopsis and date charts are not alphabetically paginated.
73	D-CMP/10896/2025	MAHESWAR MOHANTY	2025-03-19	8-CAUSE TITLE NOT IN ORDER. 17-REFERENCE CERTIFICATE NOT FURNISHED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION

				1.Petition not correctly addressed to Honorable Court 2. name of opp-parties mentioned in cause title are not in accordance with the name mentioned in court below.
74	D-BLAPL/8243/2025	RAJEEV LOCHAN	2025-03-19	REJECTION ORDER NOT PAGE MARK IN INDEX AND ORDER DT 18. 2. 2025
75	D-BLAPL/8255/2025	BIDYADHAR MANSING	2025-03-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
76	D-WP(C)/11020/2025	SADASIVA PATRA (1)	2025-03-19	1.Annexure-5 is not exhibited.2.Annexure-9 and 10 not properly arranged as per averment of writ petition and index
77	D-CMAPL/11109/2025	ADV.	2025-03-19	1.C.copy of dismissal order not filed
78	D-ABLAPL/8218/2025	DHIRENDRA KUMAR MOHAPATRA	2025-03-19	GR case no. not mentioned in file.
79	D-CMAPL/11148/2025	AJIT PARIJA	2025-03-19	1.C.copy of dismissal order not filed
80	D-BLAPL/8115/2025	SACHIDANANDA SAHOO	2025-03-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Petition not correctly addressed to Honorable Court
81	D-WP(C)/11038/2025	SAGARIKA SAHOO	2025-03-19	Claim case No. mentioned in Annexure-1 does not tally with book marks index index and averment of writ petition.
82	D-CRLMP/8160/2025	NARENDRA KUMAR SAHOO	2025-03-19	Paragraph not complete furnished in certificate of page-7
83	D-BLAPL/8123/2025	GOPINATH MISHRA	2025-03-19	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1.Serial number not properly mentioned in declaration .
84	D-WP(C)/10955/2025	RANJAN KUMAR ROUT	2025-03-19	Paragraphs left blank in the declaration part of the affidavit.2. Date mentioned under annexure -3 not tally with the Book mark index and index of the writ petition. 3. Age of the opp.party no 4 and 5 not mentioned in the cause title.
85	D-WP(C)/11041/2025	RAJKISHORE SWAIN	2025-03-19	1.Age of the petitioner not furnished in cause title and vakaltnama.2.Synopsis and date charts are not alphabetically paginated
86	D-BLAPL/8159/2025	PURNA CHANDRA MISHRA	2025-03-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Honble Court not mentioned in the cause title.Paragraph not correctly mentioned in the affidavit.Page 82 not proper arranged.
87	D-WP(C)/10906/2025	SUCHETA GUMANSINGH	2025-03-19	1. Serial no not in order in the index. 2.Advocate for the petitioner not signed in the index and in the prayer portion of the writ petition.
88	D-BLAPL/8211/2025	AMLAN SHAKTI PAUL	2025-03-19	Date of rejection order not correct in date chart.

89	D-BLAPL/8197/2025	SURYAKANTA DWIBEDI	2025-03-19	Age of petitioner not tally with rejection order.
90	D-WP(C)/10980/2025	DEEPALI MAHAPATRA	2025-03-19	Page No 38 46 48 49 51 55 and 57 not Neat and Legible. 2. In place of page No 61 wrongly marked as 60 after page No 60 serially.
91	D-WA/11123/2025	SIDHARTH SHANKAR PADHY	2025-03-19	Put up for SR after filing of C copy of impugned order.
92	D-WP(C)/10946/2025	BIBHUTI BHUSAN MISHRA	2025-03-19	Paragraphs not correctly mentioned in the declaration part of the affidavit.
93	D-BLAPL/8276/2025	SOUMYA KANTA TRIPATHY	2025-03-19	3-AUTHENTICATION FEE IS DEFICIENT. A.fee of Rs4.80 paise to be paid .
94	D-WP(C)/10956/2025	SWAPNA KUMAR OJHA	2025-03-19	1. Serial no not in order in the index. 2. Nomenclature not correctly mentioned in the index.
95	D-BLAPL/7775/2025	SANTOSH KUMAR DWIVEDY	2025-03-19	Date of c.copy not tally with Index.Petitioner Age not tally with Rejection order and cause title.As per rejection order nomenclature of the case not correctly furnished in the cause title.
96	D-BLAPL/8163/2025	SANJIB KUMAR BHANJADEO	2025-03-19	P.S number not tally with synopsis and cause title.
97	D-BLAPL/8296/2025	BIBEKANANDA MAHAPATRA	2025-03-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Petition not correctly addressed to Honorable Court
98	D-WP(C)/10998/2025	PRASANNA KUMAR PARHI	2025-03-19	Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition
99	D-BLAPL/8299/2025	BIBEKANANDA MAHAPATRA	2025-03-19	.Petition not correctly addressed to Honorable Court
100	D-BLAPL/8291/2025	SURYAKANTA DWIBEDI	2025-03-19	Page no. 10 and 11 not completely scanned.
101	D-WP(C)/11086/2025	SUBASH CHANDRA PUSPALAKA	2025-03-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page No 13 and 14 not Neat and Legible.
102	D-WP(C)/11081/2025	MADHAB LAL AGARWAL	2025-03-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
103	D-BLAPL/8261/2025	MAHES DAS	2025-03-19	1.Name of Lower Court mentioned in rejection order not tally with Cause Title.2.Nomenclature not furnished in V.Nama
104	D-WP(C)/10879/2025	HEMANTA KUMAR ROUT	2025-03-19	Page no 30 not neat and legible.
105	D-WP(C)/11080/2025	RAMA KRISHNA BISOI	2025-03-19	Detailed Official and complete address of OP No 3 not furnished. 2.Postal address of District not mentioned in place of OP No 1 and 2.
106	D-WP(C)/10921/2025	DIGAMBARA MISHRA	2025-03-19	1.I.A. is not correctly addressed to Honorable court.2.Legible copy of page 16 43 and 60 to be filed.3.the age and the name of father of proforma opp.parties not furnished.
107	D-WP(C)/11056/2025	SOUBHAGYA KUMAR DASH	2025-03-19	Mobile number of all the counsel in vakalatnama not furnished.

108	D-BLAPL/8293/2025	SANJIB KUMAR BHANJADEO	2025-03-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos. 15 and 16 are partially neat. 2.As per rej. order , s/o.Late Sadashib Nayak, not furnished in cause title.
109	D-WP(C)/11058/2025	AKASH KUMAR PATTAJOSHI	2025-03-19	Age of the petitioner not mentioned in vakaltnama
110	D-WP(C)/11082/2025	RAMA KRISHNA BISOI	2025-03-19	1. Complete detailed and official address of OP No 3 and District of OP No 1 and 2 to be furnished. 2. The Main Filing Counsel not signed in the VAKALATNAMA
111	D-WP(C)/11083/2025	MADHAB LAL AGARWAL	2025-03-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
112	D-CONTC/10730/2025	ADV.	2025-03-19	IN AFFIDAVIT THE PETITIONER NOT AUTHORISE BY OTHER PETITIONERS
113	D-WP(C)/11084/2025	BHASKAR CHANDRA PANDA	2025-03-19	Page No 68 and 87 not Neat and Legible
114	D-WA/11034/2025	JAGAJIBAN PRADHAN	2025-03-19	1. Period of Delay 84days delay.
115	D-FAO/10815/2025	KUNAL KUMAR SWAIN	2025-03-19	Pages 60 61 and 62 are not legible
116	D-WP(C)/11139/2025	SHANTI RANJAN BEHERA	2025-03-19	1.Age of the petitioner in cause title and vakaltnama not furnished.2.Annexures in book marks index and index are not numerically paginated.3.Annexures are not exhibited 4.Petition not correctly addressed to Honorable Court
117	D-WP(C)/10887/2025	TANMAY MISHRA	2025-03-19	Petition not correctly addressed to Honorable Court
118	D-CONTC/10875/2025	ADV.	2025-03-19	Age of the petitioner mentioned in cause title and affidavit not tally
119	D-WA/10999/2025	JAGAJIBAN PRADHAN	2025-03-19	1.Period of Delay 421 days delay
120	D-WP(C)/11055/2025	ALEKH CHANDRA MOHANTY	2025-03-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Addressed to Honorable court not Indicated In Petition.
121	D-WP(C)/11106/2025	PRASANTA KUMAR MOHANTY (2)	2025-03-19	The surname of Opp.Party No.3 does not tally with that of the surname in court below.
122	D-CONTC/11007/2025	ADV.	2025-03-19	Vakalatnama properly stamped, Executed and accepted -filed. without court Fee 2. Code Not indicated
123	D-RSA/10991/2025	AMITAV TRIPATHY	2025-03-19	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/-Not Paid. (b) Appellate Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. 2.Cause Title Not in order. R-9 being dead be deleted.

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 19-03-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/805/2019	CMAPL/805/2019	ADV.	OTHERS. DAF OF RS 2.25 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
2	CMAPL/804/2019	CMAPL/804/2019	ADV.	OTHERS. DAF OF RS 2.25 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
3	CMAPL/803/2019	CMAPL/803/2019	ADV.	OTHERS. DAF OF RS 2.25 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
4	CMAPL/802/2019	CMAPL/802/2019	ADV.	OTHERS. DAF OF RS 2.25 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9. PROVISION OF

				LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
5	CONTC/4693/2023	CONTC/4693/2023	ADV.	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
6	CONTC/4643/2023	CONTC/4643/2023	ADV.	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
7	CONTC/5555/2022	CONTC/5555/2022	JAYDEEP PAL	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
8	CONTC/5554/2022	CONTC/5554/2022	JAYDEEP PAL	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
9	RVWPET/103/2018	RVWPET/103/2018	SR.S.C.(S AND ME)	OTHERS. OP NO.2 NOT MADE A PARTY